

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 537 of 2019

In the matter of:

Usman Sharif

....Appellant

Vs.

Sew Infrastructure Ltd. & Ors.

....Respondents

Present:

Appellant: Mr. Karunesh Tandon and Mr. Chandra Shekhar Gosawami, Advocates for Appellant.

Respondents: Mr. Gaurav Mitra, Mr. Nitin and Mr. Adit Singh, Advocates for Respondent.

With

Company Appeal (AT) (Insolvency) No. 573 of 2019

In the matter of:

Usman Sharif

....Appellant

Vs.

Sew Infrastructure Ltd. & Anr.

....Respondents

Present:

Appellant: Mr. Jay Kishore Singh, Mr. Mohit Raj and Ms. Monali Sagar, Advocates for Appellant.

Respondents: Mr. Gaurav Mitra, Mr. Nitin and Mr. Adit Singh, Advocates for Respondent.

With

Company Appeal (AT) (Insolvency) No. 626 of 2019

In the matter of:

Gati Infrastructure Pvt. Ltd. & Ors.

....Appellants

Vs.

Sew Infrastructure Ltd. & Ors.

....Respondents

Present:

Appellants: Mr. AR. Ved Goyal, for GIPC.

**Respondents: Mr. Gaurav Mitra, Mr. Nitin and Mr. Adit Singh,
Advocates for Respondent.**

ORDER

27.02.2020: Due to paucity of time, the Appeal could not be taken up for consideration today.

Let these Appeals be placed for Admission (After Notice) on **20th March, 2020** within first five matters.

**[Justice Bansi Lal Bhat]
Member (Judicial)**

**[V.P. Singh]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**

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